योजना, पेट्रोलियम और रसायन तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) तथा (ख). यह सूचना राज्य सरकार से मांगी गई है और प्राप्त होते ही वह सभा पटल पर रख दी जायेगी ।

मध्य प्रदेश की सिंचाई योजनाओं के लिये अतिरिक्त धनराशि

8711. **श्री गं० च० दीक्षित** : क्या सिंचाई *तथा* विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में खाद्यान्न की अत्यधिक कमी को देखते हुए चालू वर्ष में मध्य प्रदेश में सिंचाई योजनाओं के लिए अतिरिक्त धन की व्यवस्था की जा रही है ; और

(ख) यदि हां, तो यह राशि कितनी है ?

सिंचाई *तथा* विद्युत् मंत्री (डा० कु० ल० राव): (क) और (ख). मध्य प्रदेश में वृहत तथा मध्यम सिंचाई परियोजनाओं के लिये 1967–68 के वर्ष के लिये 6.70 करोड़ रुपये के व्यय को स्वीकार किया गया है । चालू वर्ष के दौरान अतिरिक्त धन देने का कोई प्रस्ताव नहीं है । लघु सिंचाई के लिये 5.93 करोड़ रुपये का व्यय स्वीकार किया हुआ है । चालू वर्ष के दौरान लघु सिंचाई स्कीमों के लिये विभिन्न राज्यों को अतिरिक्त धन देने के प्रश्न पर विचार हो रहा है ।

मध्य प्रदेश में चिकित्सा सम्बन्धी शिक्षा तथा प्रशिक्षण

8712. **श्री गं० च० दीक्षित** : क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) 'चिकित्सा सम्बन्धी शिक्षा तथा प्रशिक्षण' शीर्ष के अन्तर्गत केन्द्रीय सरकार द्वारा प्रायोजित योजनाओं की क्रियान्विति के लिये 1966–67 में मध्य प्रदेश को कुल कितना धन दिया गया; और

(ख) मध्य प्रदेश सरकार ने इस धन का प्रयोग किस प्रकार किया ?

स्वास्थ्य तथा परिवार नियोजन मंत्रालय में उपमंत्री (श्री ब० सु० मूर्ति) : (क) "चिकित्सा शिक्षा तथा प्रशिक्षण" शीर्ष के अन्तर्गत 1966–67 में मध्य प्रदेश सरकार को 1.10 लाख रुपये का सहाय्यानुदान अनन्तिम रूप से स्वीकृत किया गया था । यह अनुदान इस शर्त पर दिया गया था कि राज्य सरकार चालू वित्तीय वर्ष में खर्च के जो जांच किये गये आंकड़े भेजेगी उनके आधार पर इस रकम का अन्तिम रूप से हिसाब किताब बिठा लिया जायेगा ।

(ख) मध्य प्रदेश सरकार ने इस रकम का मेडिकल कालेजों के विस्तार करने में उपयोग किया ।

नगर निगम / नगरपालिकाएं

8714. **श्री आत्मा दास** : क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि भारत के कितने नगरों में नगर निगम तथा नगरपालिकाएं हैं ?

स्वास्थ्य तथा परिवार नियोजन मंत्रालय में उपमंत्री (श्री ब० सु० मूर्ति) : 1961 की जनगणना के अनुसार भारत में 107 शहर हैं । इनमें से 27 शहरों में निगम और शेष में नगर निकाय हैं ।

Monthly Reports by Heads of Public Undertakings to Government

8715. **Shri Parthasarathy**: Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that most of the Chairmen or heads of Public Sector Undertakings are not sending their monthly reports in the absence of which Government are not able to evaluate their performance; and

(b) if so, the action taken in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) Does not arise.

Smuggling of Stolen Cars from India into Nepal

8716. **Shri Ram Kishan Gupta:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that smuggling of stolen cars from India into Nepal across Indo-Nepalese borders is rampant;

(b) if so, how many such cases have come to Government's notice during the years 1965, 1966 and 1967 so far; and

(c) the steps taken to prevent this menace?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) A few cases of removal of stolen cars from India to Nepal across Indo-Nepal border have come to the notice of the Government.

(b) The number of such cases which have come to Government's notice is given below:

1965	nil
1966	4
1967, so far	6

(c) The Treaty of Trade and Transit between India and Nepal, 1960, envisages free movement of goods of either country across the border and, therefore, no regular customs cordon has been set up. However, there are 17 Central Excise checkposts on this border which have been set up mainly to identify and certify goods of Indian origin on which rebate of excise duty is payable to HMG of Nepal or foreign goods which move under customs bond. Detection of removal of stolen cars from India to Nepal is essentially the responsibility of the police authorities. As soon as information regarding theft of a vehicle suspected to have been removed to Nepal is received, the police authoritis alert the police checkposts on the border.

Central Medical Institutes

8717. **Shri Shri Chand Goel:**
Shri Hardayal Devgun:
Shri Brij Bhushan Lal:
Shri Beni Shanker Sharma:
Shri T. P. Shah:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether a meeting was recently convened to consider the steps to be taken to bring about uniformity in the working of the Central Medical Institute of Delhi, Chandigarh and Pondicherry; and

(b) if so, the decisions taken at the meeting?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) A meeting of the Co-ordination Committee of Post-graduate Institutes was held on the 5th July, 1967.

(b) The Committee have made the following recommendations:—

(i) The "Unit" system of staffing should be adopted for all Clinical departments and the Para-clinical departments of Pathology and Microbiology. Under the "Unit" system, a team of staff members works under a Professor or Associate Professor for a group of students.

(ii) Registrars and tutors should have Post-graduate degrees and should be considered as junior teachers and not merely as students. The number of Registrars should be reduced to the minimum so as to give increased opportunities to the Residents for taking graded responsibility for patient care.